

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.187/BB/2017	-	Await ROC Report	252(3)	Barman Facility Management Pvt. Ltd., Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

CS ASHOK KUMAR TRIPATHY 99728 24635	Barman Facility Management Pvt Ltd	Ashok Kumar Tripathy
2 Ramad Kumar	Rep-g. of	Rut
3) Prema Hatti	<u>ORDER</u>	Prema

PCS for Petitioner Company is present. ROC-Karnataka has filed his report.
Heard PCS, for orders list it on 09/02/2018.


Member (T)


Member (J)